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SLP(C)No. 24518 OF 2004
ITEM No.MM(2)

Court No. 2

SECTION IVA

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (Civil) No.24518/2004

(From the judgement and order dated 25/08/2004 in SA 176/04
of The HIGH COURT OF M.P AT JABALPUR)

MOHANLAL HARYANI SINDHI

Petitioner (s)

VERSUS

SAIYAD FAZAL YAZDA

Respondent (s)

(With prayer for interim relief)
(With Appln(s). for exemption from filing O.T.)

Date : 30/11/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE N. SANTOSH HEGDE
HON'BLE MR. JUSTICE S.B. SINHA

For Petitioner (s)

Ms. Indra Sawhney,Adv.

For Respondent (s)

UPON being mentioned by the counsel the Court made the following
O R D E R

List on the allotted date.

(PAWAN KUMAR)
COURT MASTER

(PREM PRAKASH)
COURT MASTER